

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/ 2017	-	For filing written submissions	Rule-6 of I&B	Z-Tronics Infratel Pvt. Ltd., Vs. Wipro Enterprises Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	HARSHA H M 9846390581	Petitioner	
2.	SAJI P. JOHN SPT Legal Advocate for Respondent		

ORDER

Counsel for Petitioner is present. Counsel for Respondent /Corporate Debtor is also present. Written arguments are filed by both sides. Orders reserved.


Member (T)


Member (J)